

urban poor every year, if so, the details thereof; and

(b) whether the skill training is being provided to urban poor as per the agreement, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : (a) A Memorandum of Understanding (MoU) has been signed by Ministry of Housing and Urban Poverty Alleviation with National Skill Development Corporation (NSDC) on 25th September, 2014, for facilitating training of approximately 1 lakh urban poor by engaging with active Training Partners of NSDC and leveraging the existing training infrastructure created by them across the country as per National Urban Livelihoods Mission (NULM) terms and conditions.

(b) The process of engagement of National Skill Development Corporation (NSDC) with the States to work out the specifics of training is at different stages of completion in different States. Training has already being started in a couple of States as per the agreement.

Proposal from West Bengal regarding NULM

823. SHRI DEREK O BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government of India has received a request from the State Government of West Bengal to include all towns in the State under the National Urban Livelihoods Mission (NULM); and

(b) if so, whether a decision has been taken on the matter, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO) : (a) Yes, Sir.

(b) The Ministry of Housing and Urban Poverty Alleviation has moved a proposal to enhance the scope of National Urban Livelihoods Mission (NULM) to include all statutory towns in the Mission. The proposal is currently at appraisal stage.

Underutilization of funds for urban poor

824. SHRI PARIMAL NATHWANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the funds allocated to provide basic facilities to urban poor are not being utilized properly, if so, the reaction of Government thereto;